

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 06-12-2025 To 06-12-2025~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CPAN	2018/2025	KAMAL KUMAR AGARWAL AND ORS Mobile:7003857224 Email:SHARMAKAJARIA@GMAIL.COM	UTTAM SHARMA	05-01-2026	INSUFFICIENT COURT FEES
2	CRM (A)	4244/2025	PETITIONER Mobile:9647817029 Email:TRIPARNA.S.ROY@GMAIL.COM	TRIPARNA ROY	05-01-2026	1) P.T.N CASE NO MENTIONED IN PETITION NOT MATCHING WITH P.T.N NO. MENTIONED IN IMPUGNED ORDER COPY 2) AS PER STATEMENT IN PARA 5, PETITIONER MARRIED V.G. SO NECESSARY STEPS NEED TO BE TAKEN TO HIDE PETITIONER AND HIS RELATIVES IDENTITY
3	CRM (A)	4246/2025	SHAMS TABREZ Mobile:8017618763 Email:DIKSHA.GHOSH92@GMAIL.COM	DIKSHA GHOSH	05-01-2026	INCORPORATE CASE TYPE OF CASE NO 1302/2025 MENTIONED IN PETITION
4	CRM (A)	4251/2025	ANOWAR SK AND ORS. Mobile:9775667272 Email:ADVANISURHC@GMAIL.COM	ANISUR RAHMAN	05-01-2026	P.S. CASE DATE WRONG IN PRAYER PARA
5	CRM (A)	4256/2025	RAJ JAISWAL AND ANR Mobile:9836876520 Email:SAYAN0909@GMAIL.COM	SAYAN MUKHERJEE	05-01-2026	ADDRESSING OF HONBLE ACTING CHIEF JUSTICE IS WRONG
6	CRM (A)	4258/2025	BEAUTY ADHIKARY Mobile:7980159941 Email:JAYANTA124@GMAIL.COM	JAYANTA MITRA	05-01-2026	1) ADDRESSING OF HONBLE CHIEF JUSTICE IS WRONG ... 2) MENTION HONBLE HIGH COURT AND LD TRIAL COURT CASE DETAILS IN 1ST PARA
7	CRM(M)	2712/2025	RUPSENA KHATUN @ RUPSANA KHATOON @ SAPEKA @ SOPEKA KHATUN Mobile:9830265780 Email:DREAM.B26@GMAIL.COM	SHASHANKA SHEKHAR SAHA	05-01-2026	LD ADVOCATE SIGNATURE IS REQUIRED ON THE LETTER ADDRESSED TO LD P.P.
8	CRM(M)	2714/2025	ANIKUL HOQUE @ ANIKUL Mobile:9830519578 Email:ALAMMUSHARRAF36@GMAIL.COM	MUSHARRAF ALAM SK	05-01-2026	P.S. NUMBER WRONG IN SOME PAGES OF PETITION
9	CRM(M)	2715/2025	SK SAYEB @ ASIK IKBAL SHA Mobile:9647817029 Email:TRIPARNA.S.ROY@GMAIL.COM	TRIPARNA ROY	05-01-2026	LD TRIAL COURT CASE TYPE MENTIONED IN PETITION NOT MATCHING WITH CERTIFIED COPY (i.e. POCSO CASE)

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
10	CRM(M)	2718/2025	PETITIONER Mobile:7278833685 Email:SULAGNASARKARK3@GMAIL.COM	SULAGNA SARKAR	05-01-2026	PETITIONER AND V.G RELATIVES IDENTITY HAVE BEEN DISCLOSED
11	CRR	5251/2025	DEBASIS DAS AND OTHERS Mobile:6289425069 Email:NEOGI1970@GMAIL.COM	RANJAN NEOGI	05-01-2026	WRONG TRIAL COURT NAME MENTIONED IN THIS PETITION
12	FMAT (MV)	664/2025	MINOR MD. SALEH Mobile:9038345272 Email:KRISHANU.GAYATREE2000@GMAIL.COM	TATHAGATA BANIK	05-01-2026	RESPONDENT DISTRICT WRONG
13	WPA	27871/2025	SOUVIK MAITY Mobile:9836505036 Email:POOJASARKAR1410@GMAIL.COM	MADHURIMA SARKAR	05-01-2026	RESPONDENTS ADDRESS DIST MISSING
14	WPA	28005/2025	MD. IRFAN ALAM Mobile:9123058260 Email:OBAIDMU018@GMAIL.COM	MUHAMMAD OBAID	05-01-2026	RESPONDENT 3,5 DISTRICT MSSING
15	WPA	28011/2025	RENU BISWAS AND ORS. Mobile:9903798197 Email:SHANTASARKAR08@GMAIL.COM	SHANTA SARKAR	05-01-2026	RESPONDENT 6,7 DISTRICT MISSING
16	WPA	28015/2025	SMT. RENUKA PATI AND ORS. Mobile:9123819198 Email:BABAI.GHOSH.5050@GMAIL.COM	SUBHAM GHOSH	05-01-2026	2ND VOKA ADV RECEIVE ABSENT
17	WPA	28065/2025	PRADYUT KUMAR CHOUDHURI Mobile:9836135848 Email:MAIDULANDASSOCIATE@GMAIL.COM	MAIDUL ISLAM KAYAL	05-01-2026	SUBJECT CATEGORY CODE WRONG
18	WPA	28148/2025	SHUVANKAR GHOSH Mobile:9088203041 Email:KUNDUDEBASISH83@GMAIL.COM	DEBASISH KUNDU	05-01-2026	NO LOGO